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certainly do it. This is what I would like to submit to the House.

Statement

SHRI BHUPESH GUPTA; Sir, we ask for this record of the question, and answer session. I am glad the hon. Minister has been a little bit frank. I have no complaint on this score. But, Sir, Parliament would like to see these things. Full text of it should be laid on the Table.

SHRI P. V. NARASIMHA RAO: This is something which our officers gathered from them by way of record of discussions. *It* need not be placed on the Table of the House. I have read the relevant portion and brought out the kernel of the whole thing that it is a political decision. 'There is no need to place it on the Table of the House. At this rate we will not be able to carry on any discussion with any of the missions; that will be difficult.

SHRI P. RAMAMURTI: I entirely agree. We, on this side of the House, do not view this matter as an illegal question at all. We all know it is an entirely political question. The banning of his entry into Great Britain was entirely a political decision because there is no question of immigration and he was not going to settle there. All these things were known. Therefore, we are concerned with what the political reaction of the Government of India is and what the political retaliatory measure is. After all, we have got also our dignity, the dignity of our country to safeguard, and the dignity of the country requires that if the Act in this arbitrary manner.

SHRI P. V. NARASIMHA RAO: The political reaction will come only when we have a visitor from England belonging to a party we do not . like, which is difficult to imagine.

(Interruptions),

SHRI BHUPESH GUPTA: Sir, retaliatory question can come. Political reaction can be there now.

SHRI p. V. NARASIMHA RAO: About relations I have already said in the statement that we have brought if to their notice that although what they have done may not be illegal, it can have repurcussions on the Indo-British relations. This is what we have told them plainly, and we are going to take it up again with them if necessary after speaking to Mr. Romesh Chandra when we are in full possession of the facts.

SHRI A. G. KULKARNI (Maharashtra): You have said the matter is political. I am expecting, we all are expecting, in our national interest, what retaliatory measures you are going to take, because the* British Government and the British politicians have never behaved with such madness and immaturity. That is what I wanted to know.

SHRI P. V. NARASIMHA RAO: I have already said that. The question of political retaliation can arise only when an identical situation arises.

SHRI BHUPESH GUPTA; I request Mr. Sathe to give good coverage to the proceedings on the subject in that House specially for the British listeners.

MR. DEPUTY CHAIRMAN: You mean he should tell the press to do this?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI V. P. SATHE): I believe in freedom of the press. I cannot dictate to them.

SHRI BHUPESH GUPTA; I did not ask you to tell them; you could do it on All India Radio and Television.

SHRI V. P. SATHE; I said so; you did not listen to me.

II. Winding up of the Commission on Public Expenditure

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI

JAGANNATH PAHADIA): Mr. Deputy Chairman, by a Resolution dated 29th May 1979, Government had constituted a Commission on Public Expenditure under the Chairmanship of Shri S. N. Mishra (then Member of the Lok Sabha) to identify areas in which economy could be effected. The Commission has since been engaged on the task assigned to.

The need for effecting economy in Government expenditure cannot be over-emphasised. Unless unproductive expenditure is kept under strict control, the resources for sustaining a viable development programme can not be found. Even in regard to developmental expenditure we have to take action to ensure that the outlays on different programmes are laid out in such a manner as to maximise the rate of growth of the economy and promote socio-economic objectives of Government. But the pursue of economy in the broadest sense of the term should be accepted as a normal, legitimate task of the different Ministries and agencies of the Government of India. In fact, realistic effecting suggestions for economy in expenditure can emerge largely from within. The contribution which an outside organisation like the Commission on Public Expenditure can make can have only marginal impact. Government have therefore decided that the Expenditure Commission should be wound up with effect from 31st January 1980 and the Ministries asked to put forward on a continuing basis suggestions for effecting economy in expenditure! keeping in view the objectives as outlined in the terms of reference of the Expenditure Commission. The work of Ministries in this regard will be monitored by the Ministry of Finance as part of its normal functions. Meanwhile, attempts will also be made to make use of the date collected by the Commission ether suggestions that may have emerged in the course of the deliberations of the Commission.

Government wish to thaink the Chairman and Members of the Commission on Public Expenditure for the kind services in this behalf.

SHRI A. G. KULKARNI (Maharashtra): Sir, the Minister has made an announcement winding up the Commission on Public Expenditure. I feel they are doing a wrong thing. Because, one list of Ministers has come already; now another list is to come. There will still be disgruntled politicians. So this is a good provision for providing such politicians. Why are you winding it up? (Interruptions).

DR. RAMKRIPAL SINHA (Bihar): This Commission was appointed with a view to examining the expenditure incurred by different Ministries and Departments of the Government. And this was serving a useful purpose. And the Government have accepted that they were doing something useful, the data, etc. collected by them will be useful. Now I was reading in the newspapers yesterday that the different Ministries will curtail their expenditure on appointments and several Ministries and their staff will be smaller, etc. I think there must be a scientific basis and there has to be an evaluation machinery in all the departments. Otherwise this is only politically motivated. Only in the month of May or June last this Commission was appointed and just in the beginning of this year they are doing away with it; they have scrapped this Commission also as they did the Press Commission. I would like to know whether the Government consider this Expenditure Commission useless. They said that their work will now be distributed. What other steps are the Government going to take to control expenditure of the Government and see that the administrative expenditure does not run riot. In the last so many years it has risen by leaps and bounds and all efforts to control the expenditure have gone to the wind. I would like

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public importance

to know specifically what the Government have to say on these.

श्री शिव चन्द्र झा (बिहार) : उप-सभापति महोदय, यह कमीशन जो पब्लिक एक्सपेंडिचर के संबंध में जनता सरकार ने 29 मई को नियुक्त किया था उस को खत्म कर के यह सरकार बहुत गलत काम कर रही है। जनता सरकार की बड़ी नीतियों में एक नीति यह थो कि सरकारी महकमों में जो फिज्लखर्ची हो रही है उस को खत्म किया जाये। गांधी जो के देश में बहुत फिजुलखर्ची हो रही है । बहुत ज्यादा कांस्पीकुग्रस कंजं शन हो रहा है जनता सरकार ने उस को रोकने के लिये एक कमीशन बहाल किया और यह बहुत अन्छा कमीशन था। इस को खत्म करने से उन का मंसुबा बिलकुल साफ हो जाता है। उन की फिजुलखर्ची की जो प्रवृत्ति रही है वह सब खुल चलेगी। श्राप जानते हैं कि मुल्क में जो इंफ्लेशन बढ़ता है वह सरकार के कांस्पीकुग्रस कंजंप्शन की वजह सं होता है, डेफिसिट फाइनेंसिंग की वजह से होता है । यह भी एक ग्रास्पेक्ट है उस का। तो उस कमीशन को बहाल रखना ही ठीक था ग्रोर इस सरकार को उसे खत्म नहीं करना चाहिए। अगर कहीं काम ठीक नहीं हो रहा है तो उस को वह देखता। मगर उन का यह ऐक्शन पोलिटिकली मोटीवेटेड, विडिक्टिव ग्रौर ग्रनसाइंटिफिक है ।

श्री श्याम लाल यादव (उत्तर प्रदेश):
मैं कहना चाहूंगा कि माननीय मंत्री जी ने
तो सदस्यों की भावनाओं का आदर किया
और फिजूलखर्ची को कम करने के लिये
यह कदम उठाया है। इसके लिये सदस्यों को
उन्हें धन्यवाद देना चाहिए कि उन्होंने
फिजुलखर्ची को बंद कर दिया।

SHRI JAGDISH PRASAD MATHUR (Uttar Pradesh): I want to know whether the Government intends to substitute the personnel of the Commission by their own men.

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This morning we heard that from one Commission they are sending out our men and bringing in their own men. Even if you appoint your own men, I welcome it because the Commission will still be there.

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI V. P. SATHE); Do not confuse between the two Commissions.

श्री जगन्नाथ पहाड़िया : श्रीमन, इसमें दसरा कोई मेम्बर सदस्य बनाने का सवाल पैदा नहीं होता। कमीशन तो हम इस लिये खत्म कर रहे हैं कि इस पर खर्च हो रहा है श्रीर जो स्टेट में आये हैं उन को सरकार ध्यान में रखेंगी ग्रौर इस बात का ध्यान फाइनेंस मिनिस्ट्री रखती है कि कहां ज्यादा खर्च हो रहा है ग्रीर उस को कैसे कम किया जा सकता है। दूसरी मिनिस्ट्रीज से भी इस के संबंध में सुझाव स्राते रहते हैं स्रौर उन को सरकार ध्यान में रखती है । माननीय सदस्य ने राजनीति की बात कही। इस में राजनीति तो वह ला रहे हैं। राजनीतिक व्यक्तियों को ले कर ही यह कमी शन बनाया गया था। हमारे लिये कोई चारा नहीं है सिवाय इस को समाप्त करने के । वह इस में राजनीति ला रहे हैं। हम राजनीतिक दिष्ट से कोई काम नहीं करते । पोलिटिकली मोटीवेटेड उन का स्टेटमेंट है, इस में हमारी कोई राजनीति इंबाब्ब नहीं है।

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPORTANCE

Government's decision to scrap the Pres_s Commission headed by Justice Goswami and to appoint a new Press Commissions contd.

MR. DEPUTY CHAIRMAN: We will now take up Calling Attention.

SHRI KALYAN ROY (West Bengal): You have at least remembered that there is a Calling Attention.